(b) Implementation and execution of the projects sanctioned by the Department of Tourism is the responsibility of the State Government concerned.

## Development of tourist infrastructure in A.P.

- 2209. DR. DASARI NARAYANA RAO: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a) whether Government are aware that lack of proper tourist infrastructure like affordable accommodation, transport etc. are the main reasons for the sluggish growth of tourism in Andhra Pradesh and the rest of the country;
  - (b) if so, the details thereof; and
- (c) what action Government have taken so far for the development of tourist infrastructure in Andhra Pradesh and the rest of the country?
- THE MINISTER OFTOURISM AND CULTURE (SHRIJAGMOHAN): (a) No, Sir.
  - (b) Does not arise.
- (c) Department of Tourism, Government of India has sanctioned 209 tourism projects amounting to Rs. 56 crores during the year 2001 -02 for all States for development of infrastructure out of which 6 projects amounting to Rs.1.67 crores were sanctioned for the State of Andhra Pradesh.

## Development of tourism in Chhattisgarh

- †2210. SHRI RAMADHAR KASHYAP: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a) whether ASI has upgraded/reconstructed some of the monument places during the last three years with a view to develop tourism in the country;
- (b) if so, the year-wise and State-wise/place-wise names of such upgraded spots and the amount earmarked monument-wise for the upgradation work particularly in Chhattisgarh; and
- (c) the monument spots identified for upgradation/reconstruction during 2002-2003 and monument-wise and State-wise allocation made for the said purpose?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OFTOURISM AND CULTURE (SHRIJAGMOHAN): (a) to (c)The detailed information is being collected from the field offices and will be laid on the Table of the House.

## Safety of historical places in Chhattisgarh

- †2211. SHRI JHUMUK LAL BHENDIA: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a) whether it is a fact that Archaeological Survey of India has handed over the responsibility of safety of pre-historical places in district Durg of Chhattisgarh to the State Government after making a survey wherein canal and road have been constructed by illegal mining of stones and "muram";
- (b) whether it is also a fact that encroachment and mining has been attempted on a large scale in the protected pre-historical places in Chhattisgarh; if so, details thereof; and
- (c) the details of schemes formulated by Government to ensure the protection of such pre-historical places?
- THE MINISTER OFTOURISM AND CULTURE (SHRI JAGMOHAN): (a) to (c) Information is being collected and will be laid on the Table of the House.

## Sound and light show at Charminar, Hyderabad

- 2212. SHRI K.M. KHAN: Will the Minister of TOURISM AND CULTURE be pleased to state:
- (a)'whether Government have received a proposal from Andhra Pradesh for organising sound and light show at Charminar monument in Hyderabad;
  - (b) if so, the details thereof;
  - (c) whether the said proposal has been approved by Government;
- (d) if so, the funding pattern of the scheme and time-frame by which it will be commissioned; and
  - (e) if not, the reasons therefor?

<sup>†</sup>Original notice of the question was received in Hindi.